

(b) if so, the reaction of the Union Government thereto; and

(c) the date by which the TV Second Channel will be commissioned from Hyderabad Doordarshan ?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) :** (a) Yes, Sir.

(b) The Second Channel is not proposed to be handed over to the State Governments.

(c) There is no approved scheme at present for introduction of Second Channel service at Doordarshan Kendra, Hyderabad.

#### **CONSTRUCTION OF TELEVISION STUDIO AT VIJAYAWADA**

**259 SHRI SOBHANA DRESWARA RAO VADDE :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) The amount sanctioned for construction of T.V Studio at Vijayawada in Andhra Pradesh; and

(b) the date by which the construction work is likely to be completed ?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) :** (a) and (b) A Capital expenditure of Rs. 329.42 lakhs out of the total anticipated Capital expenditure of Rs. 1614.63 lakhs has so far been incurred on the establishment of the TV Studio Centre at Vijayawada Site for this project has been taken over and orders for part equipment placed on the manufacturers. The normal lead time involved in the completion of a project of this magnitude is about 4 years from the date of formal approval of the scheme by the Government.

#### **SETTING UP OF FISH PROCESSING UNIT AT VISAKHAPATNAM**

**260. SHRI SOBHANA DRESWARA RAO VADDE :** Will the Minister of

**FOOD PROCESSING INDUSTRIES** be pleased to state :

(a) whether there is any proposal to set up a Fish Processing Unit at Visakhapatnam to utilise the large quantities of marine products;

(b) if so, the details thereof; and

(c) whether the Union Government have approved the project ?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRDHAR GOMANGO) :** (a) Yes, Sir

(b) Ministry of Agriculture have sanctioned for setting up a unit of the Integrated Fisheries Project at Visakhapatnam. This unit is aimed at production and marketing of diversified fish products mainly out of non-conventional and low value fish landed in the region.

(c) Yes, Sir, it was sanctioned during 1988

#### **PRICE OF RAW FILMS**

**261 SHRI SOBHANA DRESWARA RAO VADDE :** Will the PRIME MINISTER be pleased to state :

(a) whether the price of raw films has been enhanced;

(b) if so, the details thereof;

(c) whether the film industry have demanded reduction in the price of raw films, and

(d) if so, the reaction of the Government thereto ?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON) :** (a) Yes, Sir

(b) Sale price of cine colour positive film was revised by Hindustan Photo Films Ltd. (HPF) to the extent of 37.5 per cent with effect from 15-6-91.

(c) Yes, Sir.

(d) Price revision of cine colour positive film has been kept in abeyance.

[*Translation*]

**ALLOCATION FOR JODHPUR LIFT CANAL WATER SUPPLY SCHEME**

262. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government propose to allocate Rs. 9.54 crores under Border Area Development Programme for Jodhpur Lift Canal Water Supply Scheme during the year 1990-91;

(b) whether this amount has been provided to the State Government;

(c) if not, the reasons therefor; and

(d) the time by which the amount is likely to be made available ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ) : (a) No, Sir.

(b) to (d) Do not arise.

**PROMOTION OF SMALL SCALE INDUSTRY**

263. SHRI GIRDHARI LAL BHARGAVA Will the PRIME MINISTER be pleased to state :

(a) whether the Government had earlier started any scheme for promotion of small scale industry;

(b) if so, the amount of grants provided during the last three years of its operation;

(c) whether this scheme has been discontinued from September 30, 1988;

(d) if so, the reasons therefor;

(e) whether the Government propose to provide grants to those industrialists who had taken effective steps to set up industries under this scheme by September 30, 1988 but the allocation of the grant was not made by that time; and

(f) if not, the reasons therefor ?

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THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN) : (a) to (f) Under the Central Investment Subsidy Scheme, 1971 entrepreneurs setting up industrial units in the centrally declared backward areas were eligible for graded rates of subsidy on their fixed investments. The scheme was applicable to small scale units as well.

The reimbursements made under the scheme to the States/Union Territories during the last three years are as follows :—

Year	(Rs. in crores)
1988-89	154.97
1989-90	81.30
1990-91	127.41

The scheme has been discontinued w.e.f. 30th September, 1988. However, the State Governments/Union Territory Administrations were advised that payment made upto 30-9-1988 in respect of non-manufacturing activities and 31-12-1989 in respect of manufacturing activities provided the projects were approved before 30-9-1988 would be eligible for reimbursement by the Central Government.

[*In hsh*]

**TAKE OVER OF KELTRON**

264. SHRI V.S. VIJAYARAGHAVAN: Will the PRIME MINISTER be pleased to state :

(a) whether the financial position of the Kerala State Electronic Development Corporation (KELTRON) has improved after a part of it being taken over by the Union Government;

(b) if so, the details thereof;

(c) whether the Union Government propose to take full control of KELTRON; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA) : (a) and